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**Central Administrative Tribunal
Lucknow Bench Lucknow**

Original Application No.217/2006
This, the 21st day of September 2007.

Hon'ble Mr. M. Kanthaiah, Member (J)

Rakesh Kumar Shukla, aged about 32 years, son of Late Sri Badri Vishal Shukla, Resident of Village Mathhura, P.O. Bhitauli (Bahramghat), Barabanki.

Applicant.

By Advocate Shri Surendran P.

Versus

1. Union of India through the Secretary, Department of Posts, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Director of Postal Services, Gorakhpur Region, Gorakhpur.
4. Superintendent of Post Office, Bahraich.

Respondents.


By Advocate Shri S.K. Awasthi.

ORDER (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard both sides,

2. The applicant has filed O.A. challenging the impugned rejection order (Annexure-1) dated 13.4.2005 on the ground that the said rejection order pertains to some other person but not in respect of the applicant. The respondents have filed their Counter Affidavit denying the contention of the applicant and also stated that they have issued such rejection order covered under (Annexure-3), which is in respect of the applicant. But there is no material on record to show that (Annexure-3), was served on the applicant. Further the order covered under (Annexure-1) and (Annexure-3) at Counter Affidavit are the cyclostyle orders and also without giving any reasons for rejection of the claim of the applicant and as such, the claim of the applicant to



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re-consider his case for compassionate appointment is required to be allowed. Thus, OA disposed with a direction to the respondents to reconsider the representation of the applicant for compassionate appointment and pass a reasoned and speaking order, within a period of three months from the date of receipt of the copy of this order. No costs.


M. Kanthaiah,
Member (J)

21-09-2007

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